

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 106

CA No. 62(CH)2024
And
CP (CAA) No.20/Chd/Hry/2023
(2nd Motion)

IN THE MATTER OF:

Amon Estates Pvt. Ltd. & Ors

...Transferor Company

With

DLF Southern Towns Pvt. Ltd.

...Transferee Company

Under Section: 230-232 of CA 2013, R 11 NCLT

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 14.06.2024.

03.05.2024

Pooja

-Sd/-
Court Officer